Annexure - 7														
Name of Corporate debtor SR MARINE FOODS PRIVATE LIMITED							Date of Commence	Date of Commencement of Liquidation		10.10.2023			eholders as on	24-01-2024
				List of	other Stakeholders	if any (Other than fi	nancial creditors and ope	rational creditors)						
														Amount in R
		Details of Claim Received		Details of claim a			im admitted	admitted						
						Amount				1				
						covered by	Whether							
SI.No Name of Stakeholder	Category of stakeholders(preference					lien or	lien /				Amount of			
	shareholders / equity					attachmen	attachment	Amount covered	% share in	Amount	any mutual			
	shareholders / partners	Date of		Amount of claim	ı	t pending	removed?	by	totalmamount of	of	dues, that	Amount of	Amount of claim	Remarks, if
	/ others)	receipt	Amount claimed	admitted	Nature of claim	disposal	(Yes/No)	guarantee	claims admitted	contingent claim	may be setoff	claim rejected	under verification	any
						NIII	1							
						NII	L							